

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 131 of 2014 14
IA No. 132 of 2014 In
DFR No. 397 of 2014**

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Power Transmission Corporation Ltd. & Anr. ... Appellant(s)

Versus

M/s Noida Power Co. Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Ardhendumauli Kr. Prasad
Ms. Sangetta Mandal
Ms. Taruna A. Prasad
Ms. Pankhuri Bhardwaj**

ORDER

We have heard the learned counsel for the Applicant.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt